

National Company Law Tribunal

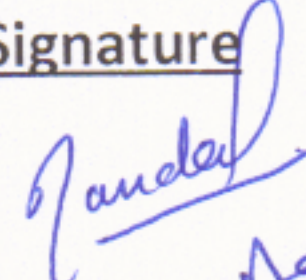
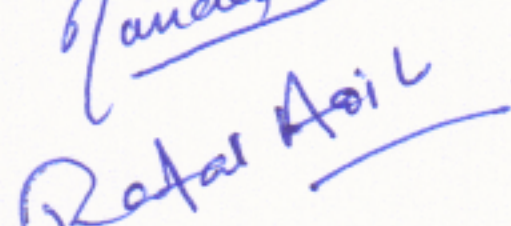
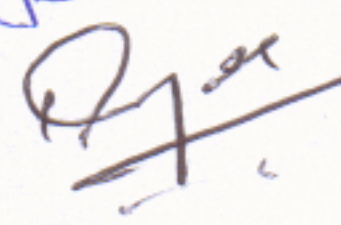
Allahabad Bench

CP NO. 78/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANY: SKR Finance and Capital Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S. 230/232 of Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	Practising CS	Petitioner	
2.	Rafat Aquil	PCS	Petitioner	
3.	Krishna Dev Vyas	Advocate	ROC	

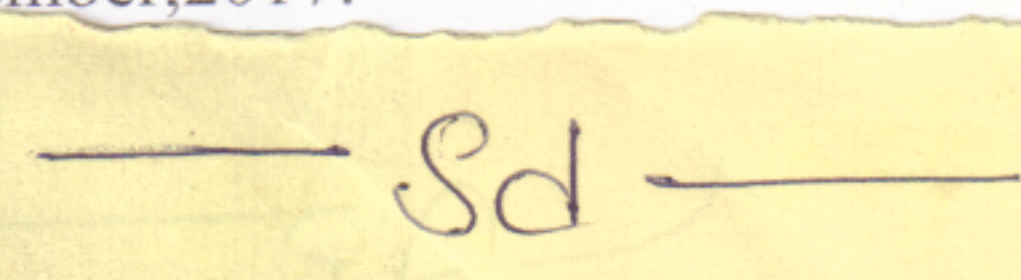
CP 78/ALD/2017

Sri Monika Nanda along with Rafat Aquil, PCS for the petitioner as proxy for Saurabh Kalia. It is informed that copy of the CA No. 149/2017 is duly served upon the Central Government through office of RD and the OL. A reply thereof is awaited.

Meanwhile, office of the RD and ROC is at liberty to offer their comments/objection, if any.

The matter be listed for hearing on 14<sup>th</sup> September, 2017.

Date: 28.08.2017

  
Shri H.P. Chaturvedi (Member (Judicial))

Typed by  
P.K.Jyoti